

From:

**Niranjan Chandra Pandey, HJS,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
LNJN National Institute of Criminology & Forensic Science,
Ministry of Home Affairs, Govt. of India,
Sector-3, Outer Ring Road,
Rohini, Delhi – 110085**

No. 393 /Admin (Services)/2017 Dated:Allahabad: June 22, 2017

Subject: Nomination for training Courses scheduled during June to September, 2017 at the Institute.

Sir,

With reference to your letter no. 20/01/2017-NICFS dated 13.04.2017 on the above subject, I am directed to say that the Hon'ble Court has been pleased to nominate the Judicial Officers for the training mentioned against their name at LNJN National Institute of Criminology & Forensic Science, Ministry of Home Affairs, Govt. of India, Delhi:

Sl. No	Name of Officers S/Sri	Designation & Present Place of Posting	Programme Name and Date
1.	Lal Bahadur Gond	Civil Judge (Junior Division), Nawabganj, Bareilly	Course on Forensic Science & Forensic Medicine 21-25 Aug., 2017
2.	Akhilesh Kumar Tiwari	Special Judge (SC/ST, Pre. of Atrocities Act), Etawah	Course on Crime Against SCs/ STs/OBCs & Minority Communities 28-30 Aug., 2017
3.	Ajai Kumar Srivastava-I	Additional District & Sessions Judge, Mathura	Course on Expediting Justice through Research 04-08 Sept., 2017
4.	Prabodh Kumar	Civil Judge (Junior Division), Bulandshahr	Course on Crime Scene Evidence 11-15 Sept., 2017
5.	Chandra Shekhar Prasad	Additional District & Sessions Judge, Bhadohi	Course on Delay in Criminal Trial 18-22 Sept., 2017
6.	Meenakshi Sonkar	Civil Judge (Junior Division), Unnao	Course on Impact of Forensic Reports on Judicial Decisions in a Criminal Trial 25-27 Sept., 2017

Yours faithfully,

Sd/-

I/c Joint Registrar (Judicial) (Services)

No. 393 (i)/Admin. (Services)/2017 Dated: June 22, 2017

Copy forwarded for information and necessary action:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Bareilly, Etawah, Mathura, Bulandshahr, Bhadohi and Unnao with the request that kindly direct the officers concerned to send the

information in respect of themselves to the Institute {(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of the nominee (viz. Cell Number & E-mail ID)}. **Nominated officers must not proceed without acceptance of nomination.** Hostel accommodation on single occupancy basis is provided on firm basis to all nominated officers. Details can be ascertained from Hostel Warden, Telefax 011-27525083. The list of accepted nominees can be downloaded from Institute Website www.nicfs.nic.in under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 15 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished. They are also requested to visit to website from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi.

3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)